

**GOVERNMENT OF INDIA
COAL
LOK SABHA**

UNSTARRED QUESTION NO:2427

ANSWERED ON:28.03.2012

COAL GASIFICATION

Dubey Shri Nishikant ;Mahendrasinh Shri Chauhan ;Singh Shri Pashupati Nath

Will the Minister of COAL be pleased to state:

- (a) whether the Government has identified coal and lignite blocks for liquefaction and gasification;
- (b) if so, the details thereof. State-wise and whether the Government has allotted these blocks for liquefaction and gasification;
- (c) if so, the details of the companies who have been allotted these blocks, location-wise and company-wise and the time by which production is likely to be started by these companies;
- (d) whether some of the foreign companies are also assisting in developing these blocks and if so, the details of such blocks and the names of the companies in this regard;
- (e) whether the State Government of Gujarat has recommended the proposal of M/s Gujarat Industries Power Company Limited for allocation of South of Rajpardi block in Gujarat for its underground coal gasification project with Oil and Natural Gas Corporation under the State PSU's dispensation; and
- (f) if so, the details thereof and the time by which the said proposal is likely to be cleared/ approved by the Union Government?

Answer

MINISTER OF STATE IN THE MINISTRY OF COAL (SHRI PRATIK PRAKASHBAPU PATIL)

(a) to (c): Identification of coal blocks for allocation is an on-going process. Regarding allocation of blocks for liquefaction, it is stated that on the basis of the recommendations of the Inter-Ministerial Group, chaired by Member, Planning Commission, North of Arkhapa-. Srirampur block in the State of Odisha has been allocated to M/s Strategic Energy Technology System Limited (SETSL) and Ramchandi Promotional block also in Odisha has been allocated to M/s Jindal Steel & Power Limited for coal-to- liquid(CTL) projects.

As per the terms of allocation, prospecting/exploration and preparation of Geological Report (GR) have to be completed within 27 months from the date of allocation. Production from captive coal block shall commence within 36 months (42 months in case the area falls in forest land) in case of open cast mines and in 48 months (54 months in case the area falls in forest land) in case of underground mine, from the date of preparation of geological report.

(d): As per the information furnished by the allocatee companies, LURGI of Germany is providing CTL technology to M/s Jindal Steel and Power Limited through its Indian subsidiary viz. Lurgi India Company Limited and Sasol Group of South Africa is assisting M/s SETSL.

(e) & (f): The Government has received a request from M/s Gujarat Industries Power Company Limited (GIPCL) for allocation of South of Rajpardi lignite block in Gujarat for Underground Coal Gasification project with Oil and Natural Gas Corporation (ONGC). As and when the coal/lignite blocks are offered for allocation, GIPCL has to apply for the same. The application would be considered along with other applicants, if any as per the guidelines/terms and conditions prescribed.